



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(15)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/304/ (IB)/2017
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	M. Annachalam	Petitioner	
2.	RAVEENDRAN	Respondent	

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that an IRP has been appointed in another matter, TCP/4/IB/2017 by this Tribunal vide order dated 12.10.2017 wherein the respondent is one and the same and filed a copy of the order. He also furnished copy of the same to the other side. Counsel for respondent prayed time for making submissions. Put up on 13.11.2017 at 10.30 A.M.

-s-d
K Anantha Padmanabha Swamy
Member (Judicial)

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